A Joint Working Group to be constituted to ensure implementation of the MOU and to meet regularly to find solutions to bilateral labour problems.

The Ministry proposes to sign MOUs with important receiving countries of the Central and Eastern Europe and Asia also to forge bilateral partnerships to expand the overseas employment market for Indian workers particularly for the skilled category. The Ministry is already in talks with Poland and have also sent a draft MOU to South Korea. Similar MOUs will be pursued with some other labour receiving countries in Europe and South East Asia.

Nyaya Panchayats

3776. SHRI MANI SHANKAR AIYAR: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether consultations have been completed between the Ministry of Panchayati Raj and the Ministry of Law with respect to the proposal to establish Nyaya Panchayats to complement the Gram Nyayalayas; and
- (b) whether in view of the slow progress in establishment of Gram Nyayalayas, as revealed in the answer to Unstarred Question No.525 on 19 March, 2012 legislation with respect to Nyaya Panchayats will be expedited?

THE MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO): (a) and (b) Ministry of Panchayati Raj had prepared a Draft Nyaya Panchayat (NP) Bill to provide for the establishment of Nyaya Panchayats at the level of each Village Panchayat or a cluster of Village Panchayats in consultation with Ministry of Law and Justice, The objective of the proposed Nyaya Panchayat Bill is to provide a sound institutionalized, alternative forum at the grassroots level with community involvement for dispute resolution through mediation, conciliation and compromise. After taking into consideration the comments received from the concerned Central Ministries/Departments, the Draft Nyaya Panchayat Bill was sent to Ministry of Law and Justice. The Bill could not be finalized due to various objections raised by Ministry of Law and Justice which included, inter alia, the issues of its Constitutional validity and overlapping provisions of Gram Nyalaya Act 2008 already enacted by that Ministry. The Ministry of Law and Justice provided a copy of the revised Draft NP Bill 2010 in November 2010 for views/comments of the Ministry. Our detailed comments have been forwarded to Ministry of Law and Justice on 22nd June 2011.